

Cooperative Societies Act, 1984 was initiated. However, the society obtained a Stay Order from the Delhi High Court against the said action.

[*Translation*]

Development Works in Tribal Areas

3450. SHRI VILASRAONAGNATHRAO GUNDEWAR: Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government have received any complaint regarding irregularities being committed in the development works in the tribal areas of Uttar Pradesh, Rajasthan and Bihar;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir, from the State of Bihar only.

(b) Shri Chatrapati Shahi Munda, MLC, Bihar, has complained that Baldeo foundation Kewatzali and Lok Chirag Sansthan, P.O. & P.S. Mihijam, Distt. Dumka have misutilised Govt. funds in the name of upliftment of harijans and tribals.

(c) State Govt. of Bihar has been requested to furnish a detailed report in the matter.

[*English*]

Petrol/Diesel Retail Outlets and LPG Agencies in Maharashtra

3451. SHRI ANANTARAO DESHMUKH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of new petrol/diesel retail outlets and LPG agencies proposed to be opened in Maharashtra during 192-93;

(b) the quantity of LPG gas supplied in 1991-92 through the existing gas agencies in the State; and

(c) the ratio of quantity of diesel and petrol supplied annually to every one thousand vehicles through the existing outlets in the State?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) 83 Retail outlet dealerships and 109 LPG distributorships.

(b) 441359 MT.

(c) Such information is not maintained.

[*Translation*]

Maharashtra-Karnataka Border Dispute

3452. SHRI DATTA MEGHE:
SHRI V. DHANANJAYA
KUMAR:
SHRI PRATAPRAO B.
BHOSLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of meetings held by him with the Chief Ministers of Maharashtra and Karnataka during the last one year for the solution of border dispute between these two States;

(b) the outcome of these meetings; and

(c) the time by which the dispute is likely to be solved?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) to (c). In the recent past there have been no meetings with both the States specifically to discuss the border problem. The Central Government is of the view that the problem has to be settled primarily by the States by mutual discussions and towards this end, the Centre would extend all possible assistance.

Narcotics Trade in Delhi

3453. SHRI RAM BADAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that narcotics trade is flourishing in Delhi;

(b) if so, the reasons therefor; and

(c) the number of persons arrested and the details of narcotics seized from them in Delhi during 1989, 1990, 1991 and 1992 so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB) (a) So, Sir. However, some of the cases of seizure of narcotics relate in Jhuggi Jhopri clusters.

(b) The Delhi Police have reported that some residents of slum areas, who are addicted to narcotics, indulge in drug peddling also to raise money for buying drugs for their own use.

(c) A statement indicating the number of persons arrested and the details of narcotics seized during the years 1989, 1990, 1991 and 1992 (upto 30.6.1992) is given below.